

HIGH COURT OF JUDICATURE AT PATNA

Notice for interaction of bidders

In continuation of the courts notice dated 06.09.2024 (**Tender Notice 02/2024-25 (AD Gen.)**), it is informed to all the bidders to present themselves for the process of interaction with the Hon'ble Committee which is scheduled to be held on **13.11.2024 at 4:30 PM in the meeting room of Patna High Court**. It is further informed that in case of non-presence of the bidders in the process of interaction, the quotation of the firm may be disqualified.

All the participants/their representatives are to insure their presence on the aforesaid date in the meeting room of the Patna High Court


Registrar General 1/C
Patna High Court

Patna 30.10.2024